

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
QUESTION NO02.03.2010
ANSWERED ON
DEVELOPMENT FEE AT DELHI AIRPORT .

439

SHRI SYED AZEEZ PASHA

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING CIVIL AVIATION be pleased to state :-

- (a) whether it is a fact that Government proposes to increase the Airport Development Fee due to cost over-runs at Delhi airport;
- (b) what is the break-up of this cost over-run of Rs. 3500 crores;
- (c) whether it is also a fact that shopping malls, five star and luxurious hotels have been built at the airport; and
- (d) the steps proposed by Government to review such expenditure and reduce the Development Fee being levied on passengers?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a): There is no such proposal with the Government.

(b): Does not arise.

(c): As per the provisions of Operation, Management and Development Agreement (OMDA) entered into between Airports Authority of India (AAI) and M/s Delhi International Airport Pvt. Ltd. (DIAL), M/s DIAL is permitted to establish non-aeronautical services viz. hotels and motels, Restaurants, etc., as specified in the Schedule 6 of the OMDA at the airport for needs of the passengers.

(d): As per, one of the conditions of the approval accorded by the Government of India for levy of Development Fee, the final determination of the levy is to be made by the Independent Regulator on a detailed review.